

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

25. IA 857/2020 in C.P.(IB)-82(MB)/2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:- Punjab National Bank**  
**V/s**  
**Trident Tool Ltd.**

**Section: 7 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA 857 of 2020:-** PCS, Prashant Thakre appeared for the Applicant through VC and Counsel, Udaya Sankar Samudrala a/w Sujit Upadhyay appeared for the Respondent through VC. Counsel appearing for the Respondent seeks more time to argue the matter as his senior counsel is not available. The last and final opportunity is granted to the Respondent to argue the matter, no further adjournment shall be granted in any ground. List this matter for hearing on **18.07.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**  
*ANKIT*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**